NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON _02-02-2017_

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

: CA 275/16

PETITION NUMBER

: TP 119/17

NAME OF THE PETITIONER (S)

: Mandrar Pinto & Anr.

NAME OF THE RESPONDENT (S)

: Skyline constructions & Housing put. Ltd.

UNDER SECTION

433 (e) +

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

&

PHONE NUMBER

REPRESENTATION BY WHOM

None appeared for both sides. Both sides called. Absent.

Registry is directed to issue notices to both sides.

Posted to 24.03.2017.

MEMBER (J)

MEMBER (T)